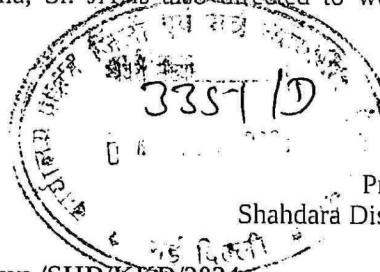


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SHAHDARA DISTRICT KARKARDOOMA COURTS, DELHI

ORDER

In super-session of earlier orders of this office and in pursuance of provision of sub-section (1) & (2) of Section 5 of the Right to Information Act, 2005, (22 of 2005), I do hereby depute Mr. Shailender Sharma, Sr. JA, (E.Code:13444) (presently posted in Care Taking Branch, Shahdara District) as Public Information Officer (PIO) and Ms. Asha Rani, Sr. JA, (E.Code:2444) (presently posted as Reader in the Court of Mr. Vijay Kumar Jha, Ld. PO MACT 01, Shahdara District) as Assistant Public Information Officer (APIO) for this office, with immediate effect in addition to the work already assigned to them.

Mr. Shailender Sharma, Sr. JA is also directed to work as Record Officer under the provision of RTI Act 2005.



(RENU BHATNAGAR)

Principal District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi

No. 5367-5362 /Admn./SHD/KKD/2024

Delhi, the Dated 03/06/2024

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQ), Delhi.
3. All Principal District & Sessions Judge, Delhi/ New Delhi.
4. All the Judicial Officers, posted at Shahdara District, Karkardooma Courts, Delhi.
5. The Chief Metropolitan Magistrate, Shahdara District, Karkardooma Courts, Delhi.
6. The Officer In-charge, RTI Cell, Shahdara District, Karkardooma Courts, Delhi.
7. Officials/Officer Concerned.
8. The Secretary (AR) Administrative Reforms Deptt, 7th Level, C Wing, Delhi Secretariat, Govt. of NCT, New Delhi.
9. The P.I.O. & A.O. (Judl.), R.T.I. Branch, Tis Hazari Courts, Delhi.
10. All the Branches of Shahdara District, Karkardooma Courts, Delhi.
11. The Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
- ✓ 12. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
13. PS to the undersigned.
14. Dealing Assistant R&I, Shahdara to upload the same on layers.
15. Notice Board, Karkardooma Court Complex.
16. Concerned file.

Principal District & Sessions Judge
Shahdara District, Karkardooma Courts, Delhi